

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

25. IA 1754/2023 In C.P. (IB)/1202(MB)2017

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 16.04.2024**

**NAME OF THE PARTIES: IA 1754/2023 Kazstroyservice
Global Bv Vs. Vineet K Chaudhary
IN THE MATTER OF
KSS Petron Private Limited**

Section: 10, 60(5) of Insolvency and Bankruptcy Code, 2016

ORDER

Ld. Sr. Adv. Chetan Kapadia a/w Saloni Kapadia & Karan Gandhi appeared for the Applicant. Adv. Sandeep Bajaj appeared for Respondent No. 1. Ld. Sr. Adv. Ravi Kadam a/w Adv. Shaheezad Kazi, Adv. Tripti Sharma, Adv. Gladwin Issac, Adv. Ridhika Chandani appeared for the Respondent No. 2 (Arcelor Mittal India Pvt. Ltd.) At the request of the parties, list the matter on **14.06.2024** for hearing.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

16.04.2024
Sushil

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)